

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 10**  
TO BE ANSWERED ON 02.02.2018

**Compensatory Forest Fund Act.**

10. SHRI ASADUDDIN OWAISI.

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to State:

- (a) whether the Government has drafted rules for the operationalisation of the Compensatory Forest Fund Act, 2016;
- (b) if so, the details thereof;
- (c) whether the Government is aware of international reports on Nilgiris hills where plantation of local variety has proved to be best suitable for environment;
- (d) if so, the details thereof;
- (e) whether the Government plans to adopt some measure in the afforestation programme under the Act and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(DR. MAHESH SHARMA)**

- (a) & (b) No, the Compensatory Afforestation Fund Rule has not been notified. However the draft Compensatory Afforestation Fund Rule is under preparation in consultation with the stakeholders.
- (c) , (d) & (e) No Madam.